

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-128(PB)/2018

IN THE MATTER OF:

| | | |
|-----------------------------------|------|------------------------|
| APN Infra Pvt. Ltd. | | APPLICANT / PETITIONER |
| Vs. | | |
| Amrapali Centurian Park Pvt. Ltd. | | RESPONDENT |

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.05.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

| | | |
|--------------------------|---|--|
| For Operational Creditor | : | Mr. Nikhlesh, & Navdeep Jain, Advs. |
| For the Intervener | : | Mr. Vishnu Sharma, Ms. Sonali Negi, Ms. Anupama Sharma & Mohit Rai, Advs. |

ORDER

For order, see (IB)-90(ND)/2017.